NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP NO. 11/73(4)/Chd/2016

Surinder Kaur	Petitioner.
Versus	
M/s Hind Motors India Ltd.	Respondent.
Present: Mr. Ashok Sachdeva, Authorised Representative on behalf of petitioner. Ms. Riya Bansal, Advocate for respondent company.	
Same order as in Company Pe	etition No.01/73(4)/Chd/2016. Copy
of the order be enclosed.	
	(Justice R P Nagrath) Member (Judicial)
	Deapaxeisha
	(Deepa Krishan)
	Member(Technical)

January 31, 2017